

Wednesday, 13th June, 1860

PROCEEDINGS

OF THE

LEGISLATIVE COUNCIL OF INDIA

Vol. VI

(1860)

The Council was accordingly adjourned by the Vice-President at half past 11 o'clock, till Wednesday, the 13th instant, at 11 o'clock.

Wednesday, June 13, 1860.

PRESENT :

The Hon'ble Sir Henry Bartle Edward Frere.

No other Member of the Council was this day present, and the Council was adjourned till Saturday the 16th instant.

Saturday, June 16, 1860.

PRESENT :

The Hon'ble Sir Henry Bartle Edward Frere.

H. B. Harington, Esq., | H. Forbes, Esq.,
and
A. Sconce, Esq.

The Members assembled at the Meeting did not form the quorum required by Law for a Meeting of the Council for the purpose of making Laws.

The Council was adjourned at half-past 11 o'clock till Wednesday evening the 20th instant, at 7 o'clock.

Wednesday Evening, June 20, 1860.

PRESENT :

The Hon'ble the Chief Justice, *Vice-President*,
in the Chair.

The Hon'ble Sir H. B. | H. Forbes Esq.,
E. Frere, | A. Sconce, Esq.,
Right Hon'ble J. Wil- | and
son, | Hon'ble Sir M. L.
H. B. Harington, Esq., | Wells.

INCOME TAX.

THE CLERK presented to the Council the following Petitions:—

A Petition of Native Inhabitants of Bombay concerning the Bill "for imposing Duties on profits arising from

Properties, Professions, Trades, and Offices."

A Petition of Proprietors of permanently settled estates in Bengal, Behar, and Orissa against the same Bill.

A Petition of Inhabitants of Patna, against the same Bill.

A Petition of Zemindars of Shahabad, against the same Bill

A Petition of Maharajah Mohisar Bux Singh Bahadoor, of Shahabad, against the same Bill.

A Petition of Maharajah Moheshur Sing Bahadoor, of Tirhoot, concerning the same Bill.

A Petition of Rajah Puhladh Sein, Proprietor of the Raj of Ramnagar, Purgunnah Bujhoon Surkar Chumparun, concerning the same Bill.

A Petition of Ram Coomar Singh, of Shahabad, against the same Bill.

A Petition of Ramessur Bux Singh, of Shahabad, against the same Bill

A Petition of Mothoorah Persaud Parrey, of Shadabad, against the same Bill,

A Petition of Syad Shumsher Alee and others, of Tirhoot, concerning the same Bill.

A Petition of certain Residents and Inhabitants of Tipperah, employed under Government, against the same Bill.

Mr. Wilson moved that the above Petitions be printed.

Agreed to.

PARSEES.

THE CLERK also presented a Petition from Modee Roostumjee Khorshedjee and others of Surat, concerning the Petition of the Parsees of Bombay, submitting the draft of a Code of Laws for the Parsee Community.

SIR BARTLE FRERE moved that the Petition be printed.

KOONCH AND CALPEE.

MR. HARRINGTON presented the Report of the Select Committee on the Bill "to remove the Pergunnahs of Koonch and Calpee, in Zillah Jaloun, from the operation of the General Regulations."